

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(THROUGH HYBRID MODE)

ITEM No. 10
(IB)-1416(ND)/2018

IN THE MATTER OF:

M/s Ridhi Sidhi	...	Applicant/Petitioner
Vs		
R.K. Silk Mills (India) Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 07.03.2023

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Appearance not marked
For Respondent : Appearance not marked

ORDER

At the request of Ld. Counsels, list the matter **on 08.05.2023**
for a physical hearing.

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)